

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1029
ANSWERED ON:22.11.2016
Financial Assistance to NGOs
Kumar Shri P.;Mahto Dr. Banshilal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether financial assistance has been provided to Non-Governmental Organisations (NGOs) for schemes sponsored by the Ministry in the country including Tamil Nadu;
- (b) if so, the details thereof during the last three years and the current year, State/ NGO-wise;
- (c) the details of work done by the said NGOs;
- (d) whether the Government has conducted any review of the work done by these NGOs;
- (e) if so, the details and the outcome thereof along with the details of NGOs found to be involved in irregularities and the action taken against such NGOs?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)

- (a): Yes, Madam.
- (b) Details of financial assistance released to NGOs during the last three years and the current year are at Annexure A1 to A6.
- (c) The NGOs are working as per stipulated guidelines under the various schemes. However, the scheme-wise work done by NGOs is at Annexure-B.
- (d) Yes, Madam.
- (e) Details of the outcome after the review of the work done by NGOs and action taken thereof is at Annexure-C.